

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1394
TO BE ANSWERED ON 01.08.2023**

TRAUMA CENTRE IN BELAGAVI

1394: SHRI IRANNA KADADI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware of the current number of trauma centers in Belagavi district;
- (b) whether Government has any plans to establish additional trauma centers in the district to enhance emergency medical services and trauma care;
- (c) whether Government has implemented the National Programme for Prevention and Management of Trauma & Burn Injuries (NPPMT &BI) in the district; and
- (d) whether Government has collaborated with the State Government and local authorities to identify suitable locations for establishing new trauma centers in the district?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (d) During 11th Five Year Plan (2007-2012) under "National Programme for Prevention and Management of Trauma and Burn Injuries" 01 Trauma Care Facility was sanctioned in the district hospital of Belagavi. Approval was granted on the basis of the proposal received from the State as per the norms of the scheme. There is no provision of the identification of new trauma centres under the said programme beyond 12th Five Year Plan.